

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CIRCUIT COURT AT PORT BLAIR**

Original Application No.351/00908/2018

Date of order: This, the 27<sup>th</sup> Day of March, 2019

**THE HON'BLE MS. MANJULA DAS, JUDICIAL MEMBER**

**THE HON'BLE DR. NANDITA CHATTERJEE, ADMINISTRATIVE MEMBER**

Sujit Mutsuddi  
MES/Ex JC/330314P  
B/S Sub Division  
GE Minniebay  
Port Blair, PIN: 744 103  
Working as SK-II.

... Applicant

- Versus -

1. The Union of India,  
Represented through the Secretary,  
Ministry of Defence, South Block  
New Delhi-110 011.
2. Director General (Pers)/EIC(1)  
Engineer-in-Chiefs Branch  
Integrated HQ of MOD (Army)  
Rajaji Marg, Kashmir House  
New Delhi-110011.
3. Head Quarter  
Chief Engineer  
Military Engineer Service  
Southern Command

Pune-411001.

4. Head Quarter  
Chief Engineer (Eastern Command)  
Engineers Branch, Sec-EIC(1)  
Military Engineer Service  
PIN: 908542, C/o 99 APO.

... Respondents

Advocate for applicant: None

Advocate for respondents: Mr.T.Lall

**ORDER (ORAL)**

**MANJULA DAS, MEMBER (J):**

In this OA the applicant has assailed his transfer from GE Minniebay, Port Blair to GE (NW), Jodhpur vide sl.no.4. of the impugned transfer order vide PO No.20/2018 dated 14.06.2018.

2. None appears for the applicant. Learned counsel for the respondents submitted that pursuant to the aforesaid transfer order the applicant has already joined in his transferred place of posting, therefore, the OA has become infructuous. In support of his contention, learned counsel has produced before us a copy of the letter dated 24.11.2018 addressed to him.



3. We have perused the said letter which reflects that applicant had in fact reported to his transferred place of posting, therefore, the OA has been rendered infructuous.

4. In view of the above, the OA is disposed of as infructuous.

**(DR.NANDITA CHATTERJEE)**  
**ADMINISTRATIVE MEMBER**

**(MANJULA DAS)**  
**JUDICIAL MEMBER**

**/BB/**

